

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 73/A

Dated 18th March, 2024

The vacancy position in the cadre of Civil Judge (Junior Division) of Jharkhand Judicial Service, including the future vacancies is notified in the following manner :-

Sl. No.	Description	Vacancy
1	Existing vacancies	29
2	Future vacancies that may arise within one year due to retirement	NIL
3	Future vacancies that may arise within one year due to promotion, death or otherwise.	15
Total		44

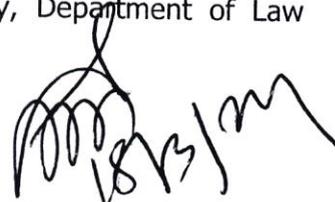
By order,

Sd/- Mohammad Shakir
Registrar General

Memo No. 1204 /Apptt.

Dated, Ranchi, the 18th March, 2024

Copy forwarded to the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi with a request to put aforesaid vacancies in the official website of the High Court of Jharkhand, Ranchi and the Principal Secretary, Department of Personnel & Administrative Reforms and Rajbhasha/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi for information.


Registrar General